

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/ 5657/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri D. Thakuria
District & Sessions Judge,
Dhubri.

Dated Guwahati, the 23rd September, 2019

Sub:- **Permission to avail civil vacation and casual leave.**

Ref:- Your letter No. DJ.XIV-5/2004-2018/4041/E, dtd. 19.09.2019
Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail civil vacation w.e.f. 05.10.2019 to 18.10.2019, and casual leave on 19.10.2019 along with station leave permission, with your official vehicle, at your own cost, from the evening of 04.10.2019 till the morning of 21.10.2019, as prayed for. The Civil Judge & Asstt. Sessions Judge, Dhubri and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

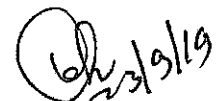
Sd/-

JT. REGISTRAR (VIGILANCE)

5659
Memo NO.HC.VII-58/2001/5658 - /A, dated 23.9.19

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

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